

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 17 of 2017 (SZ)**

Appellant(s)  
M/s. V.V. Mineral  
Tirunelveli District.

Respondent(s)  
Vs. The Member Secretary  
Tamil Nadu Coastal Zonal  
Management Authority, Guindy,  
Chennai.

Legal Practitioners for Appellant(s)  
M/s. S. Srinath Sridevan, T.K. Bhaskar,  
K. Harishankar and S. Rajmakesh

Legal practitioners for respondent(s)  
M/s. M.K. Subramanian, E. Manoharan &  
P. Velmani for Respondent

Note of the Registry	Orders of the Tribunal
Order No. 11	<p>Date: 21<sup>st</sup> September, 2017</p> <p>The appeal is listed for final arguments.</p> <p>Learned counsel appearing for the appellant and the respondents are present.</p> <p>As the Expert Member is not available, list the matter for final arguments on 09.11.2017.</p> <p style="text-align: right;">.....J.M (Justice M.S. Nambiar)</p>